

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

DATE : 30.09.2016

Appeal No. 510 of 2015

Mr. Vishwambharlal Kanahiylal Bhoot
Flat No. 302, Rajni Gandha Apartment,
Film City Road, Gokuldham, Goregaon (E),
Mumbai – 400063.

..... Appellant

Versus

Securities and Exchange Board of India
SEBI Bhavan, Plot No. C-4A, G-Block,
Bandra Kurla Complex,
Mumbai – 400 051.

..... Respondent

None for the Appellant.

Mr. Kumar Desai, Advocate with Mr. Saurabh Bachhawat, Advocate i/b K.
Ashar & Co. for the Respondent.

CORAM : Justice J. P. Devadhar, Presiding Officer
Jog Singh, Member
Dr. C. K. G. Nair, Member

Per : Justice J. P. Devadhar (Oral)

1. None for the appellant. Even on last two occasions no one appeared on behalf of the appellant. Hence, appeal is dismissed for want of prosecution.

Sd/-
Justice J. P. Devadhar
Presiding Officer

Sd/-
Jog Singh
Member

Sd/-
Dr. C. K. G. Nair
Member

30.09.2016
Prepared & Compared by
PTM